

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.142  
CP 11 of 2020

**Proceedings under Section 71(10) of Co.Act,2013**

**IN THE MATTER OF:**

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd  
V/s  
Essar Shipping Ltd

.....Applicant

.....Respondent

**Order delivered on ..28/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Nipun Singhvi, Ld. Adv. along with Ms. Pragati  
Tiwari, Ld. Adv.

**ORDER**

The matter stands adjourned to 21.12.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Rajeev

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**